

# **ORISSA HIGH COURT, CUTTACK**

Dated, Cuttack the 7<sup>th</sup> August, 2024

## **Advertisement No. 01, Dated: 08.05.2024 for Designation of Advocates as Senior Advocates by the Orissa High Court**

### **NOTICE**

Advertisement No. 01 Dated: 08.05.2024 was published inviting applications from eligible Advocates for designation as Senior Advocates, and the applications received from the applicant Advocates, in response thereto, have been scrutinized.

The applicant Advocates as detailed below are requested to remove the defect(s)/ deficiency(ies) and supply the Omission(s) as noticed and reflected in the **defect and wanting column** below against each of them **within 2 weeks from 08.08.2024** positively.

| Sl. No. | Name                    | Address                                                                                         | Defect                                                         | Wanting                                                                                                                             |                                           |
|---------|-------------------------|-------------------------------------------------------------------------------------------------|----------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|
|         |                         |                                                                                                 |                                                                | Testimonials                                                                                                                        | Other Documents/ Judgment                 |
| 1       | Shri Avijit Pal         | Pal Mansion, Bakh arabad, Near Hanuman Mandir, Cuttack-753002                                   | Application presented in spiral binding , not properly indexed | DOB Proof, Educational qualification proof, Declaration/Undertaking, 9 sets of applications, soft copy, 1 extra passport size photo | Probono                                   |
| 2       | Shri Arun Kumar Acharya | At: Raghunath Jew Lane, Telengab azar, Cuttack, 753009                                          |                                                                | DOB proof, Declaration/Undertaking, Educational qualification, Soft Copy                                                            | Reported and Unreported Judgment          |
| 3       | Shri Bisikesan Pradhan  | Plot No. 1D/329, Sector-10, P.O.-Markat nagar, P.S.-Phase-II, Sector-11, C.D.A., Cuttack-753014 |                                                                | DOB Proof, Educational qualification, Declaration/Undertaking, Bar Association ID                                                   | Reported and Unreported Judgment, Probono |

|   |                          |                                                                                  |                                     |                                                                                   |                                                                               |
|---|--------------------------|----------------------------------------------------------------------------------|-------------------------------------|-----------------------------------------------------------------------------------|-------------------------------------------------------------------------------|
| 4 | Shri Karunakar Rath      | Plot No. 2F/972, Sector-11, CDA, Cuttack, Odisha                                 |                                     | DOB Proof, Educational qualification, Declaration/Undertaking, Bar Association ID | Reported and Unreported Judgment, Pro bono, supporting document for col no-26 |
| 5 | Shri Srikar Kumar Rath   | Srivihar Colony, A.K. Saha Lane, P.O-Tulsipur, Cuttack                           | Col no. 25 is not filled up         | Bar Association ID                                                                | Reported and Unreported Judgment                                              |
| 6 | Shri Sunil Mishra        | Plot No. 2E/677, Sector-11, CDA, Abhinav Bidanasi, Cuttack-753014                |                                     | Bar Association ID                                                                |                                                                               |
| 7 | Shri Bigyan Kumar Sharma | Plot No. 13/3C-1349, Sector-13, CDA, Cuttack.                                    |                                     | Bar Association ID                                                                | supporting document in respect of col no-26                                   |
| 8 | Shri Amitav Das          | At-New Street, Khan Nagar, P.O.- Arunadaya Market, Dist.- Cuttack-753012, Odisha |                                     | DOB proof, Bar Association ID                                                     | Supporting document for col no 14 and 26, Synopses                            |
| 9 | Shri Gopal Kumar Agarwal | 627D, Ward no. 8, Matha Sahi, Tulasipur-753008, Cuttack, Odisha                  | Application not in paperbook format | DOB Proof, Declaration/Undertaking, Educational qualification, Bar Association ID | Probono, Reported and Unreported Judgment, synopses                           |

|    |                              |                                                                                           |                                                       |                                                                                   |                                                                                  |
|----|------------------------------|-------------------------------------------------------------------------------------------|-------------------------------------------------------|-----------------------------------------------------------------------------------|----------------------------------------------------------------------------------|
| 10 | Shri Bhabani Sankar Tripathy | Jhanjirimanagala, Press Lane, Cuttack-753009                                              | Index doesn't contain the list of testimonies annexed | DOB proof, Educational qualification, Declaration/Undertaking, Bar Association ID | Reported and Unreported Judgment, Probono                                        |
| 11 | Shri Dayananda Mohapatra     | SHREEHARIPRIYA, keonjhar Colony, Kanika Chak, Tulsipur, Cuttack 753008                    |                                                       | Bsc , LLB certificate Declaration/Undertaking, Bar Association ID                 | Supporting document in respect of Probono and Article/ Books, Col no. 26.        |
| 12 | Dr. Susant Kumar Kanungo     | C/o- Shri Debabrata Mohapatra, Kaibalya Vihar, HI-Tech Gym Gali, Nuabazar, Cuttack-753004 |                                                       | Bar Association ID                                                                | Pro bono, Reported and Unreported Judgment, Synopses                             |
| 13 | Shri Bibekanda Bhuyan        | Plot No. 4C/1567, Sector 13, CDA, near Annapurna Mart, Cuttack 753014                     | Col no 12 is blank                                    | DOB proof, Educational qualification, Declaration/Undertaking, Bar Association ID | Reported and Unreported Judgement and Probono                                    |
| 14 | Shri Subha Bikash Panda      | Swarnalay, Ground Floor, Khannagar, Gopal Sahi, Arunoday Marg, Cuttack-753012             | Application not in proper form                        | DOB proof, Educational qualification, Declaration/Undertaking, Bar Association ID | Reported and Unreported Judgment and Synopses.                                   |
| 15 | Shri Aditya Narayan Das      | Plot No. 66-A, Forest Park, Udyan Marg, Bhubaneswar-751009                                | Application not in Paperbook                          | DOB proof, BA Certificate, Declaration/Undertaking, Bar Association ID            | Reported and Unreported Judgement, Probono and article/Book published, Synopses. |

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|----|-------------------------------------|-------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------|
| 16 | Shri Bibhu Prasad Tripathy          | Flat No. 301,<br>C1 Block,<br>Kedargouri<br>Apartment,<br>Garage<br>Square,<br>Bhubaneswar-<br>751002, Dist.-<br>Khurda |                                                                                                                     | DOB<br>proof, Educationa<br>l qualification,<br>Declaration/Und<br>ertaking, Bar<br>Association ID                             | Reported and<br>Unreported<br>Judegement<br>and Probono<br>and Synopses. |
| 17 | Shri<br>Kamal<br>Behari<br>Panda    | 1356-B, Sec-<br>6, CDA,<br>Cuttack-<br>753014                                                                           | Application<br>not in<br>paperbook                                                                                  | DOB Proof,<br>Educational<br>qualification,<br>Declaration/Und<br>ertaking, Bar<br>Association ID                              | Probono and<br>Synopses                                                  |
| 18 | Shri<br>Susanta<br>Kumar<br>Dash    | Plot No. 8<br>IGH-8C/2,<br>Sector-8,<br>Markat Nagar,<br>Cuttack,<br>753014                                             |                                                                                                                     | DOB<br>proof, Educationa<br>l qualification,<br>Declaration/Und<br>ertaking, Bar<br>Association ID                             | Probono and<br>article/Books                                             |
| 19 | Shri<br>Santanoo<br>Koomar<br>Swain | H. No. 562,<br>Basant Nilay,<br>Tahasildar<br>Lane, Chhatra<br>Bazar,<br>Cuttack-<br>753012                             | Not in<br>paperbook<br>format. List<br>of Reported<br>and<br>Unreported<br>Judgment<br>and<br>Synopses<br>not filed | DOB proof,<br>Declaration/Und<br>ertaking, Bar<br>Association ID                                                               | Reported and<br>Unreported<br>Judegement,<br>Probono and<br>Synopses.    |
| 20 | Shri<br>Sanjay<br>Kumar<br>Acharya  | Shova Niwas,<br>Vidya Sarani,<br>Mahatab<br>Road,<br>Cuttack,<br>753012                                                 | Not in<br>paperbook<br>format. List<br>of Reported<br>and<br>Unreported<br>Judgment<br>and<br>Synopses<br>not filed | DOB proof,<br>Educational<br>qualification,<br>Declaration/Und<br>ertaking, Bar<br>Association ID,<br>9 sets of<br>application | Reported and<br>Unreported<br>Judgement,<br>Synopses.                    |

The applicant Advocates as mentioned below are requested to submit their fresh application as per the **new format i.e., Form-2 of Appendix-A of the High Court of Orissa (Designation of Senior Advocate) Amendment Rules, 2023** within **2 weeks from 08.08.2024** positively.

| <b>Sl. No.</b> | <b>Applicant Name</b> | <b>Address</b>                                                                                     |
|----------------|-----------------------|----------------------------------------------------------------------------------------------------|
| 1.             | Shri Om Prakash Saran | Gandhimandir Road,<br>Dhenkanal-759001                                                             |
| 2.             | Shri Nandalal Dash    | Dharmasala Lane, Behind old<br>GAIETY Talkies, Dist.-<br>Sambalpur                                 |
| 3.             | Shri Amit Prasad Bose | Binod Bhawan, Bhasakosa lane,<br>Nimchouri, P.O.-<br>Chandinichowk, P.s.- Lalbag,<br>Dist.-Cuttack |
| 4.             | Shri Anup Kumar Bose  | At-Gopal Jew Lane, Choudhury<br>Bazar, P.S.-Purighat, P.O.-<br>Buxibazar, Dist.-<br>Cuttack753001  |


The applications of applicant Advocates as mentioned below are rejected in terms of **Rule-6(8) of the High Court of Orissa (Designation of Senior Advocate) Rules, 2019**.

| <b>Sl. No.</b> | <b>Applicant Name</b>     | <b>Address</b>                                                                                  |
|----------------|---------------------------|-------------------------------------------------------------------------------------------------|
| 1.             | Shri Tapes Roy            | ROY HOUSE', E-9, B.J.B.<br>Nagar, PS: Badagada,<br>Bhubaneswar-751014, Khurda,<br>Odisha, India |
| 2.             | Shri Gopinath Mishra      | Plot No-5D/1448, CDA, Sector-<br>10, Cuttack-753014                                             |
| 3.             | Shri Prasanna Kumar Parhi | At-Plot No. 13-2C/629, CDA,<br>Sector-13, P.O.-Dist.-Cuttack,<br>Pin-753014                     |

The Advocates as mentioned below are requested to submit their fresh application as per the **new format i.e., Form-2 of Appendix-A of the High Court of Orissa (Designation of Senior Advocate) Amendment Rules, 2023** within **2 weeks from 08.08.2024** positively.


| Sl. No. | Advocate Name       | Address                                                                         |
|---------|---------------------|---------------------------------------------------------------------------------|
| 1.      | Shri Devashis Panda | 34/A, Maa Krupa Kutir, Pithapur Road, P.O.-Buxi Bazar, Cuttack-753001, Odisha   |
| 2.      | Shri Bansidhar Baug | Bansidhar Mahapatra, Advocate, Niladri Bihar Street, Phulabani, Dist.-Kandhamal |

By Order of the High Court

  
7.8.2024  
**Registrar (Judicial)**

**Memo No.** 1397 / **Date 07.08.2024**

Copy forwarded to the Superintendent, Computer Section of the Court for uploading the same in the Courts Website in course of the day.

  
7.8.2024  
**Registrar (Judicial)**